

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.249(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.09.2017**

NAME OF THE COMPANY: M/s County Hotels and Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

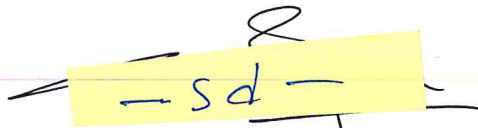
| | | | | |
|--|--------------------------|------------------------------|--|--|
| | For the Petitioner (s) : | Mr. Rohit, Company Secretary | | |
|--|--------------------------|------------------------------|--|--|

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|--|-------------------------|------|--|--|
| | For the Respondent (s): | None | | |
|--|-------------------------|------|--|--|

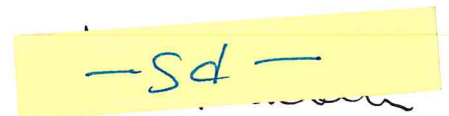
ORDER

It appears that no service has been effected on the ROC despite directions given to the Petitioner to effect it Dasti. Steps be taken, returnable on 6th October, 2017.

Affidavit of service be also filed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)